

(d) The reasons for the increase and decrease in growth rate in non-development and development expenditure respectively is due to the shifting of maintenance expenditure of Sixth Plan schemes, which was originally part of plan/ development expenditure, to the non-Plan account from 1985-86 onwards.

(e) Centre has provided a medium term loan of Rs. 1628 crores in the current year to the States to relieve the strain on the States' resources caused by the deficit generated by them in earlier years. The Centre has also advised the States to improve tax collections and control non-Plan expenditure so that they fund their approved Plan outlays in the current year without resort to overdrafts with the Reserve Bank of India.

**Extension of take over of Swadeshi
Group of Mills**

2933. DR. B. L. SHAILOSH : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have extended the take-over of the management of the Swadeshi Group of Mills for another six months;

(b) if so, the reasons therefor when the Swadeshi Group of Mills continues to make losses of several crores of rupees even after take over of its management;

(c) the total outstanding losses of this Group at present;

(d) the holding of the Swadeshi Cotton Mills of the Swadeshi Group in the Swadeshi Polytex Ltd.; and

(e) why can't this holding be frozen or taken over as one of the steps to cut down the continued losses being sustained by this Group under NTC's management ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). The period of take-over of the group of six undertakings belonging to the Swadeshi Cotton Mills Co. Ltd., Kanpur, has been extended from 1-11-1985 upto and inclusive of 19th April, 1986 in the public interest.

(c) These six undertakings incurred net losses of about Rs. 51.59 crores from 1976-77 upto September, 1985.

(d) and (e). The Swadeshi Cotton Mills Co. Ltd., has a holding of 10 lakh equity shares of nominal value of Rs. 10 each in Swadeshi Polytex Ltd., It has not been possible to take over this holding in view of legal difficulties.

**Economically Non-Viable Textile
Mills Under NTC**

2934. DR. B. L. SHAILOSH : Will the Minister of TEXTILES be pleased to state :

(a) which are the economically non-viable textile mills in the public sector and the amount of loss sustained by each one of these as at present; and

(b) how Government propose to deal with heavily losing mills under the N.T.C. ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Eight mills have been identified as the weakest mills. A statement showing the accumulated losses from 1974-75 to September, 1985, in respect of these 8 mills, is attached.

(b) It was felt that the potential viability of these 8 mills needed to be discussed further with representatives of the workers at the mill level and at NTC (Holding Company) level before a final decision regarding viability of these mills could be taken. Government have yet to receive the recommendations from the NTC. (Holding Company).